

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: August 18, 2006**

**No. 1463 / DR(S)/2006**

Sri **Pramod Kumar Srivastava**, Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge/ Special Judge, Saharanpur vice Sri Ashok Kumar Rastogi-II.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Saharanpur against the special court created for trying cases under the said Act.

**No. 1464 / DR(S)/2006**

Sri **Ashok Kumar Rastogi-II**, Special Judge/ Additional District & Sessions Judge, Saharanpur to be Additional District & Sessions Judge, Saharanpur.

**No. 1465 / DR(S)/2006**

Sri **Ramesh Shanker**, Additional District & Sessions Judge, Saharanpur to be District & Sessions Judge, Chandauli in the vacant court.

**No. 1466 / DR(S)/2006**

Sri **Deepak Kumar Srivastava-II**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Prem Chandra.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Hardoi against the special court created for trying cases under the said Act.

**No. 1467 / DR(S)/2006**

Sri **Prem Chandra**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Hardoi.

**No. 1468 / DR(S)/2006**

Sri **Surendra Prakash Singh**, Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge/ Special Judge, Hardoi vice Sri Amar Singh Chauhan.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Hardoi in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1469 / DR(S)/2006**

Sri **Amar Singh Chauhan**, Special Judge/ Additional District & Sessions Judge, Hardoi to be Additional District & Sessions Judge, Hardoi.

**No. 1470 / DR(S)/2006**

Sri **Umesh Chandra-II**, Additional District & Sessions Judge, Hardoi to be District & Sessions Judge, Lalitpur vice Sri Subhash Chandra Agarwal.

**No. 1471 / DR(S)/2006**

Sri **Subhash Chandra Agarwal**, District & Sessions Judge, Lalitpur to be District & Sessions Judge, Jaunpur in the vacant court.

**No. 1472 / DR(S)/2006**

Sri **Mahendra Singh-II**, Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai in the vacant court.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Jalaun at Orai against the special court created for trying cases under the said Act.

**No. 1473 / DR(S)/2006**

Sri **Mool Chand (Shukla)**, Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Mushaffey Ahmad.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Jalaun at Orai against the special court created for trying cases under the said Act.

**No. 1474 / DR(S)/2006**

Sri **Mushaffey Ahmad**, Special Judge/ Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge/ Special Judge, Jalaun at Orai vice Sri Mohd. Tahir.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Jalaun at Orai in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1475 / DR(S)/2006**

Sri **Mohd. Tahir**, Special Judge/ Additional District & Sessions Judge, Jalaun at Orai to be Additional District & Sessions Judge, Jalaun at Orai.

**No. 1476 / DR(S)/2006**

Sri **Shiva Nand Misra**, Additional District & Sessions Judge, Jalaun at Orai to be District & Sessions Judge, Balrampur vice Sri Ram Autar Singh-II.

**No. 1477 / DR(S)/2006**

Sri **Ram Autar Singh-II**, District & Sessions Judge, Balrampur to be District & Sessions Judge, Pilibhit in the vacant court.

**No. 1478 / DR(S)/2006**

**Sri Ram Prakash-I**, Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Sri Harshu Dayal Srivastava.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Farrukhabad against the special court created for trying cases under the said Act.

**No. 1479 / DR(S)/2006**

**Sri Harshu Dayal Srivastava**, Special Judge/ Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Sri Jagdish Kumar Sant.

He is also appointed U/s 5(2) of U.P. Dacoity Affected Areas Act 1983 as Special Judge at Farrukhabad against the special court created for trying cases under the said Act.

**No. 1480 / DR(S)/2006**

**Sri Jagdish Kumar Sant**, Special Judge/ Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge/ Special Judge, Farrukhabad vice Sri Umesh Chandra-III.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Farrukhabad in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1481 / DR(S)/2006**

**Sri Umesh Chandra-III**, Special Judge/ Additional District & Sessions Judge, Farrukhabad to be Additional District & Sessions Judge, Farrukhabad.

**No. 1482 / DR(S)/2006**

**Sri Anil Kumar Agarwal**, Additional District & Sessions Judge, Farrukhabad to be District & Sessions Judge, Kushinagar at Padrauna vice Sri Ajai Kumar Sinha

**No. 1483 / DR(S)/2006**

**Sri Ajai Kumar Sinha**, District & Sessions Judge, Kushinagar at Padrauna to be District & Sessions Judge, Bahraich in the vacant court.

**No. 1484 / DR(S)/2006**

**Sri Bankey Lal Misra**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/ Special Judge, Meerut vice Sri Radhey Shyam Yadav-I

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Meerut against the special court created for trying cases under the said Act.

**No. 1485 / DR(S)/2006**

Sri **Radhey Shyam Yadav-I**, Special Judge/ Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Meerut

**No. 1486 / DR(S)/2006**

Sri **Subodh Kumar**, Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge/ Special Judge, Meerut vice Sri Bachchoo Lal.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Meerut in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1487 / DR(S)/2006**

Sri **Bachchoo Lal**, Special Judge/ Additional District & Sessions Judge, Meerut to be Additional District & Sessions Judge, Meerut.

**No. 1488 / DR(S)/2006**

Sri **Surendra Kumar**, Additional District & Sessions Judge, Meerut to be District & Sessions Judge, Bhadohi at Gyanpur vice Sri Sudhir Kumar-I.

**No. 1489 / DR(S)/2006**

Sri **Sudhir Kumar-I**, District & Sessions Judge, Bhadohi at Gyanpur to be District & Sessions Judge, Mirzapur in the vacant court.

**No. 1490 / DR(S)/2006**

Sri **Indrajeet Verma**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Abhai Kumar.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Gorakhpur against the special court created for trying cases under the said Act.

**No. 1491 / DR(S)/2006**

Sri **Abhai Kumar**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge, Gorakhpur.

**No. 1492 / DR(S)/2006**

Sri **Deepak Kumar**, Additional District & Sessions Judge, Gorakhpur to be Additional District & Sessions Judge/ Special Judge, Gorakhpur vice Sri Nand Lal Agarwal.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Gorakhpur in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**No. 1493 / DR(S)/2006**

Sri **Nand Lal Agarwal**, Special Judge/ Additional District & Sessions Judge, Gorakhpur to be District & Sessions Judge, Mahoba vice Sri Nalin Mohan Lal.

**No. 1494 / DR(S)/2006**

Sri **Nalin Mohan Lal**, District & Sessions Judge, Mahoba to be District & Sessions Judge, Jyotiba Phule Nagar vice Sri Ram Nath.

**No. 1495 / DR(S)/2006**

Sri **Ram Nath**, District & Sessions Judge, Jyotiba Phule Nagar to be District & Sessions Judge, Mainpuri in the vacant court.

**No. 1496 / DR(S)/2006**

Sri **Ram Chandra-III (Suman)**, Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge/ Special Judge, Bijnor vice Sri Shiv Sharma.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Bijnor against the special court created for trying cases under the said Act.

**No. 1497 / DR(S)/2006**

Sri **Shiv Sharma**, Special Judge/ Additional District & Sessions Judge, Bijnor to be Additional District & Sessions Judge, Bijnor.

**No. 1498 / DR(S)/2006**

Sri **Shiv Ram**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit vice Sri Rajendra Kumar Jain.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at Pilibhit against the special court created for trying cases under the said Act.

**No. 1499 / DR(S)/2006**

Sri **Rajendra Kumar Jain**, Special Judge/ Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge, Pilibhit.

**No. 1500 / DR(S)/2006**

Sri **Pratap Virendra Kushwaha**, Additional District & Sessions Judge, Pilibhit to be Additional District & Sessions Judge/ Special Judge, Pilibhit in the vacant court.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at Pilibhit in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

**BY ORDER OF THE COURT,**

Sd/-

**(SWATANTRA SINGH)  
REGISTRAR GENERAL**

**No. 179 / DR (S)/ 2006, Dated: Allahabad: August 18, 2006**

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.

6

4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present post and shall proceed to take over charge of their new postings.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8.
  - (i) Sri Ramesh Shanker, Additional District & Sessions Judge, Saharanpur.
  - (ii) Umesh Chandra-II, Additional District & Sessions Judge, Hardoi.
  - (iii) Shiva Nand Misra, Additional District & Sessions Judge, Jalaun at Orai.
  - (iv) Anil Kumar Agarwal, Additional District & Sessions Judge, Farrukhabad.
  - (v) Surendra Kumar, Additional District & Sessions Judge, Meerut.
  - (vi) Nand Lal Agarwal, Additional District & Sessions Judge, Gorakhpur.
  - (vii) Ram Autar Singh-II, District & Sessions Judge, Balrampur.
  - (viii) Ajai Kumar Sinha, District & Sessions Judge, Kushinagar at Padrauna.
  - (ix) Ram Nath, District & Sessions Judge, Jyotiba Phule Nagar.
  - (x) Nalin Mohan Lal, District & Sessions Judge, Mahoba.
  - (xi) Sudhir Kumar-I, District & Sessions Judge, Bhadohi at Gyanpur.
  - (xii) Subhash Chandra Agarwal, District & Sessions Judge, Lalitpur.

You shall hand over charge of your present post and shall proceed to take over charge of your new posting.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

The posting of Additional District & Sessions Judge as District & Sessions Judges will be subject to the decision in C.M.W.P. No. 52197 of 2005- Lalta Prasad & others Vs. State of U.P. pending in this Court.

9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (G), High Court, Allahabad
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
16. The Section Officer (Admin.C Section), High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

**Sd/-**  
**(K.K.RANJAN)**  
**DEPUTY REGISTRAR (SERVICES)**